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**IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(COMM) 401/2021

**UNIVERSAL CITY STUDIOS LLC AND ORS.**

.....Plaintiff

Through: Ms. Anjali Agrawal, Mr.  
Raghav Goyal & Ms.  
Priyanka Jaiswal, Advs.  
(M- 7862887964)

versus

**MYFLIXER.TO AND ORS.**

.....Defendant

Through: Appearance not given.

**CORAM:**

**SIDHARTH MATHUR (DHJS), JOINT REGISTRAR  
(JUDICIAL)**

**ORDER**

**12.08.2024**

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The rights of the defendant no. 1 to 162 to file written statements had already been closed. (*Refer: order dated 25.04.2024*).

The service-affidavit filed, vide diary no. 2874367/2024 shows that the defendant no. 163 to 176 were served, via emails on 05.07.2024. The other service-affidavit filed, vide diary no. 2879187/2024 shows that the defendant no. 177 to 183 were served, via emails on 07.08.2024. The defendant no. 163 to 183 having been served shall file their written statements as per law, whereafter the replication be then filed in accordance with law.

List the matter for the completion of pleadings on **13.12.2024**.

**SIDHARTH MATHUR (DHJS)  
JOINT REGISTRAR (JUDICIAL)**

**AUGUST 12, 2024/jr**

[Click here to check corrigendum, if any](#)